

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1705
(To be answered on the 5th December 2024)**

DEVELOPMENT OF AIRPORT INFRASTRUCTURE

1705. SMT POONAMBEN HEMATBHAI MAADAM

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether mechanism is in place to ensure that airport infrastructure development adheres to environmental regulations and minimize ecological impact;
- (b) whether the Government enforces adherence to environmental regulations during airport development and if so, the details thereof;
- (c) whether any specific environmental impact assessments are conducted before starting airport infrastructure projects; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Murlidhar Mohol)

(a) to (d) : Environmental considerations are crucial in the planning and development of Airports. These considerations encompass various aspects including Environmental Impact Assessment (EIA) to promote sustainability. As per the Greenfield Airports (GFA) Policy, 2008, the airport developer is required to obtain necessary Environmental Clearance(EC) from Ministry of Environment, Forest and Climate Change (MoEFCC) and relevant Authorities before commencement of development works for Greenfield Airport. As regards expansion and modernisation of existing airports also, the process of obtaining EC and conduct of EIA is completed, as per applicable provisions.
